Annexure-4 Name of the corporate debtor: Usha India Limited; Date of commencement of CIRP: 05/10/2023; List of creditors as on: 08.01.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| | Name of | Identificati | | | Details of claim admitted | | | | | Amount of | | Amount of | Amount of | Remarks, if any |
|----|----------------|--------------|------------|------------|---------------------------|-----------|-----------|---------|--------|-----------|-------------|-----------|--------------|-----------------|
| No | . creditor | on | received | | | | | | | 0 | any mutual | claim not | claim under | |
| | | No. | Date of | Amount | | Nature of | Amount | Whether | % of | claim | dues, that | admitted | verification | |
| | | | receipt | claimed | claim | claim | covered | related | voting | | may be set- | | | |
| | | | | | admitted | | by | Party? | share | | off | | | |
| | | | | | | | guarantee | | in | | | | | |
| | | | | | | | | | CoC | | | | | |
| 1 | Administrator | | 19.10.2023 | 2888547111 | 2888547111 | Financial | - | No | 2.17 | | - | - | - | - |
| | of the | | | | | Claim | | | | | | | | |
| | Specified | | | | | | | | | | | | | |
| | Undertaking | | | | | | | | | | | | | |
| | of the Unit | | | | | | | | | | | | | |
| | Trust of India | | | | | | | | | | | | | |
| 2 | UTI Trustee | | 19.10.2023 | 1444273555 | 1444273555 | Financial | - | No | 1.08 | | - | - | - | - |
| | Company | | | | | Claim | | | | | | | | |
| | Private | | | | | | | | | | | | | |
| | Limited | | | | | | | | | | | | | |
| | TOTAL | | | 4332820666 | 4332820666 | | | | 3.25 | | | | | |